

# ORISSA HIGH COURT: CUTTACK

Notice No. III-A-Admn-Comp-10/2015- 888 / dated 27.01.2016

## CORRIGENDUM NOTICE

This is with reference to Court's e-Tender Notice No. III-A-Admn-Comp-10/2015-282 dated 11.01.2016 (Tender Id: 2016\_HCOR\_28521\_1) for supply, testing, installation and maintenance of Local Area Networking (LAN) at District and Sub-ordinate Courts across the State of Odisha through empanelment of vendors under e-Courts Project. The Court have been pleased to modify some parts of the tender as given below in relation to queries raised by the bidders during pre-bid meeting.

Sl. No.	Page No.	Tender Details	Replaced with
1	2 & 26	Document Control Sheet: Last Date and Time for Uploading of Bids: 02.02.2016 and Annexure-4: Last Date and Time for submission of Tender Offers: 02.02.2016	Document Control Sheet: Last Date and Time for Uploading of Bids: 08.02.2016 at 5 P.M. and Annexure-4: Last Date and Time for submission of Tender Offers: 08.02.2016 at 5 P. M.
2	2 & 26	Document Control Sheet: Date and Time of opening of Technical Bids: 04.02.2016 and Annexure-4: Time and Date of opening of Tender Offers: 04.02.2016	Document Control Sheet: Date and Time of opening of Technical Bids: 10.02.2016 at 3 P. M. and Annexure-4: Time and Date of opening of Tender Offers: 10.02.2016 at 3 P. M.
3	2	Document Control Sheet: Empanelment Size - 2 (Two)	Document Control Sheet: Empanelment Size - 1 (One)
4	2	Document Control Sheet: Validity of Empanelment ...: 2 Years	Document Control Sheet: Validity of Empanelment - 1 Years
5	2	Document Control Sheet: Extension with mutual consent ...: 1 Year	Deleted
6	7	Earnest Money Deposit (Para-2): Earnest Money Deposit (EMD) of the specified amount as given in the "Annexure 3: Earnest Money Deposit" must be submitted in shape of Demand Draft of any Scheduled Commercial bank drawn in favour of the Registrar (Judicial), Orissa High Court, Cuttack payable at Cuttack	Earnest Money Deposit (Para-2): Earnest Money Deposit (EMD) of the specified amount as given in the "Annexure 3: Earnest Money Deposit" must be submitted in shape of Demand Draft / Bank Guarantee of any Scheduled Commercial bank drawn in favour of the Registrar (Judicial), Orissa High Court, Cuttack payable at Cuttack
7	22	Annexure-2: Eligibility Criteria (Sr. No.-3):	Annexure-2: Eligibility Criteria (Sr. No.-3):